## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO.1718 TO BE ANSWERED ON 6TH AUGUST, 2024

#### TRANSPARENCY IN FOOD LABELING

#### 1718. SHRI SUJEET KUMAR.

### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has implemented specific measures to ensure transparency and accuracy in food labeling, particularly regarding the nutritional content and potential health risks of packaged foods;
- (b) whether there has been any impact of these measures on consumer awareness and behavior;
- (c) whether Government has planned any initiatives to collaborate with consumer advocacy groups and health influencers to promote better understanding and scrutiny of food labels;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (e): Food Safety and Standards Authority of India (FSSAI) has notified Food Safety and Standards (Labelling and Display) Regulations, 2020 regarding requirements for labelling of packaged food. Section related to nutritional information requires display of nutrients and their contribution to Recommended Daily Allowance (RDA) in percentage to enable consumers to make informed choice. It is mandatory for Food Business Operators (FBOs) to label the food package in accordance with these Regulations. FSSAI and the State Food Safety Commissioners conduct regular awareness campaigns through physical meetings, print & electronic media.

FSSAI has been actively engaged in organising awareness regarding labelling through social media platforms with the stakeholders.

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